

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 67 of 2014 and 68 of 2014

Dated : 10th July, 2015

In the matter of:

Appeal No. 67 of 2014

M/s OPG Power Generation Pvt. Ltd.

.... Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Gupta for Lavkush
Singh

Counsel for the Respondent(s) : None

Appeal No. 68 of 2014

M/s OPG Power Generation Pvt. Ltd.

.... Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Gupta for Lavkush
Singh

Counsel for the Respondent(s) : None

ORDER

Bench did not assemble today.

Matter is posted for further hearing on **25th August, 2015.**

Court Master

Rkt